

SIMANDHAR IMPEX LIMITED

("SIL"/"TARGET COMPANY"/"TC")

Corporate Identification No. U46498MH2023PLC415552)

Registered Office: 811, A Wing, Jaswanti Allied, Business Center, Kanchpada, Malad West, Mumbai, Maharashtra – 400064;

Phone No.: +91-9082258451; Email id: info@simandharimpex.com; Website: www.simandharimpex.com

In compliance with Regulations 3(1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Farmico International Private Limited (hereinafter referred to as the "Acquirer") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") and the SEBI Observation Letter No. HO/49/12/11(35)2026-CFD-RAC-DCR1/I/8242/2026 dated March 30, 2026 in respect of Open Offer ("**Offer**") for the acquisition up to 7,75,310 Equity Shares of Rs. 10/- each representing 25.36% of the equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirer have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) on 22nd January, 2026.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	14.01.2026	Wednesday	14.01.2026	Wednesday
Publication of Detailed Public Statement in newspapers	22.01.2026	Thursday	22.01.2026	Thursday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	22.01.2026	Thursday	22.01.2026	Thursday
Last date of filing draft letter of offer with SEBI	30.01.2026	Friday	30.01.2026	Friday
Last date for a Competing offer	13.02.2026	Friday	13.02.2026	Friday
Receipt of comments from SEBI on draft letter of offer	23.02.2026	Monday	30.03.2026	Monday
Identified date*	25.02.2026	Wednesday	02.04.2026	Thursday
Date by which letter of offer be dispatched to the shareholders	05.03.2026	Thursday	10.04.2026	Friday
Last date for revising the Offer Price	10.03.2026	Tuesday	16.04.2026	Thursday
Comments from Committee of Independent Directors of Target Company	10.03.2026	Tuesday	16.04.2026	Thursday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	11.03.2026	Wednesday	17.04.2026	Friday
Date of Opening of the Offer	12.03.2026	Thursday	20.04.2026	Monday
Date of Closure of the Offer	27.03.2026	Friday	04.05.2026	Monday
Post Offer Advertisement	07.04.2026	Tuesday	11.05.2026	Monday
Payment of consideration for the acquired shares	15.04.2026	Wednesday	18.05.2026	Monday
Final report from Merchant Banker	22.04.2026	Wednesday	25.05.2026	Monday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirer, Sellers, Promoter & Promoter Group and persons deemed to be acting in concert) are eligible to participate in the Offer any time before the closure of the Offer.

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER**NAVIGANT CORPORATE ADVISORS LIMITED**

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